

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB-358/ND/2020  
New IA/4304/2022

**IN THE MATTER OF:**

M/s. Perfect Infraengineers Ltd.

....Applicant

**Vs.**

M/s. L G Electronics India Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 30.11.2022

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashutosh Kr. Singh, Mr. Anirudh Sharma,  
Mr. Arnab Kumar Mondal, Mr. Nitish Kumar,  
Mr. Mudit Sharma, Ms. Anuradha Mishra, Advs.

For the Respondent :

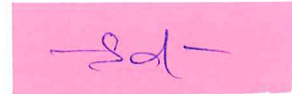
**ORDER**

List the matter for arguments on **14.12.2022**.



**(RAHUL BHATNAGAR)  
MEMBER (T)**

Amit Tiwari



**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**